

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 1530  
TO BE ANSWERED ON 26.07.2016**

**FUTURE TRADE IN AGRICULTURE**

1530. SHRI ADHALRAO PATIL SHIVAJIRAO:  
(OIH)

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has implemented future market scheme for agriculture products, if so, the details and the objectives thereof;
- (b) whether the Government has reviewed prices of agriculture products after the implementation of said scheme;
- (c) if so, the details and the outcome thereof indicating the extent to which prices of agriculture products have increased after implementation of the said scheme; and
- (d) whether the middlemen and the traders have benefited from the said rise in price at the expense of farmers and consumers after the implementation of the said scheme and if so, the corrective action taken by the Government in this regard?

**ANSWER**

**मिन्टर क अफेयर्स, फूड अण्ड पब्लिक डिस्ट्रिबूशन के अंतर्गत भविष्य में कृषि उत्पादों के व्यापार के बारे में क्या योजना है; और यदि हाँ तो कि-प्रकार की?**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI C.R. CHAUDHARY)**

(a) : There is no 'future market scheme' for agricultural products under implementation by Government of India. However, future trading is permitted in various commodities. This includes agricultural products also.

(b) to (d) : Does not arise in view of (a) above.

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